### GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

# LOK SABHA UNSTARRED QUESTION NO. 1295 TO BE ANSWERED ON 24<sup>th</sup> JULY, 2017

#### **Teachers Training**

1295. SHRI NINONG ERING: SHRI JYOTIRADITYA M. SCINDIA: ADV. M. UDHAYAKUMAR: SHRI B.N. CHANDRAPPA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that a large number of untrained teachers are being employed in Government schools across the country at the primary and upper primary levels and if so, the facts and the details thereof, State/UT and year-wise;
- (b) whether the Government is also aware that several State Governments have been employing teachers without any professional training resulting poor quality in education;
- (c) if so, whether the Government and NCTE propose to lay down the minimum qualification for teachers at the elementary school levels and also to provide mandatory professional training; and
- (d) if so, the steps Union Government proposes to take in this regard?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) & (b): The State Governments and UTs have reported a total of 5,11,679 teachers, as on 31<sup>st</sup> March, 2015, working in the Government & Government aided schools at elementary level (primary and upper primary) who need to acquire the minimum qualifications, as prescribed by National Council for Teacher Education (NCTE). State wise details regarding the number of in-service untrained teachers working in the Government & Government-aided schools at elementary level is given at Annexure.
- (c): Section 23(1) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, lays down that 'Any person possessing such minimum qualifications, as laid down by an academic authority, authorised by the Central Government, by notification, shall be eligible for appointment as a teacher'. In exercise of the powers conferred under this Section, NCTE has been notified by the Central Government as the academic authority to lay down the minimum qualifications required for a

person to be appointed as a teacher at elementary level. Accordingly, NCTE vide its notification dated 23rd August, 2010 (as amended vide notification dated 29th July, 2011) has prescribed such minimum qualifications. The Proviso to Section 23(2), RTE Act, 2009 lays down that 'Provided that a teacher who, at the commencement of this Act, does not possess minimum qualifications as laid down under sub-section(1), shall acquire such minimum qualifications within a period of five years'.

(d) As States have reported that in-service untrained teachers still exist at elementary level, the Central Government has initiated the process of amending the RTE Act, 2009 to extend the period available for such training by 31<sup>st</sup> March, 2019.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) AND (b) OF LOK SABHA UNSTARRED QUESTION NO.1295 FOR ANSWER ON 24.07.2017 ASKED BY SHRI NINONG ERING, SHRI JYOTIRADITYA M. SCINDIA, ADV. M. UDHAYAKUMAR AND SHRI B.N. CHANDRAPPA REGARDING TEACHERS TRAINING

State-wise number of untrained teachers working in Government and Government-aided at elementary level:

S.No.	State/UT	No. of	untrained	No. of teachers	Total
		teachers	yet to	undergoing training	
		enroll	•		
1	A&N Island		0	0	0
2	Andhra Pradesh		0	0	0
3	Arunachal Pradesh		0	1512	1512
4	Assam		8584	36213	44797
5	Bihar		66500	31851	98351
6	Chandigarh		0	0	0
7	Chhattisgarh		5147	6816	11963
8	D&N Haveli		0	0	0
9	Daman & Diu		0	0	0
10	Delhi		0	0	0
11	Goa		134	0	134
12	Gujarat		0	0	0
13	Haryana		0	0	0
14	Himachal Pradesh		1259	0	1259
15	Jharkhand		6109	15308	21417
16	Karnataka		0	0	0
17	Kerala		0	0	0
18	Lakshadweep		0	0	0
19	Madhya Pradesh		1197	258	1455
20	Maharashtra		352	0	352
21	Manipur		2228	2224	4452
22	Meghalaya		8000	11437	19437
23	Mizoram		0	570	570
24	Nagaland		0	7115	7115
25	Odisha		15114	3448	18562
26	Puducherry		0	0	0
27	Punjab		0	0	0
28	Rajasthan		0	0	0
29	Sikkim		0	0	0
30	Tamil Nadu		0	0	0
31	Telangana		0	0	0
32	Tripura		25954	2187	28141
33	Uttar Pradesh		317	15242	15559
34	Uttarakhand		268	1516	1784
35	West Bengal		107046	127773	234819
	Total		248209	263470	511679

Source: State and UT Governments

Note: The RTE Act, 2009 is not applicable to the State of Jammu and Kashmir.